Annexure-4

Name of the corporate debtor: Nakoda Limited .; Date of commencement of CIRP: 12.07.2021; List of creditors as on: 07.01.2022

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

SI.	Name of creditor	Details of clai	m received	Details of claim admitted					A	Amount	Amount of claim not admitted		Amount of claim	Remarks, if any
No.		Date of receipt	Amount claimed		Nature of claim	1	Whe ther	% of voting share in CoC	n	of any mutual			under verification	
1	Canara Bank London	01.09.2021	2,70,08,76,386.70		On Account of Corporate	ľ	No		-	-	-	1138773.89		Mistake in the Interest Calculation.
2	lian Overseas Bank Hong Ko	30.07.2021	2,08,55,03,704.37	2,08,55,03,704.37	On Account of Corporate guarantee of the Corporate Debtor	2,08,55,03,704.37	No	3.82	-	-	-	-	-	-
	TOTAL		4,78,63,80,091.07	4,78,52,41,317.18		4,78,52,41,317.18		8.77				1138773.89		